

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ESSENAR INVESTMENT PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	ESSENAR INVESTMENT PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	July 24 th , 1940
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Gujarat Register Number-000337
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51909GJ1940PTC000337
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Register Office: Aniket 2 nd floor, C G Road, Navarangpura, Ahmedabad, Gujarat-380009.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	November 28 th , 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Address for all correspondence and claims: Ritesh Adatiya Insolvency professional. Regd. Office:- E 904, Iscon Platinum, Bopal Cross Road, Bopal, Ahmedabad - 380058 Correspondence Address:- 109- Arista Business Place, Sindhu Bhavan Road, Bodakdev, Ahmedabad, Gujarat- 380059. Email Id: riteshadatiya01@gmail.com Tel. No. 079-4891661 Reg. No. IBBI/IP-001/IP-P01334/2018-2019/12013
8.	LAST DATE FOR SUBMISSION OF CLAIMS	December 28 th , 2019

Notice is hereby given that the *Essenar Investment Private Limited* has commenced voluntary liquidation on November 28th, 2019.

The stakeholders of *Essenar Investment Private Limited* are hereby called upon to submit a proof of their claims, on or before December 28th, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ritesh Prakash Adatiya

Interim Resolution Professional

IBBI/IP-001/IP-P01334/2018-2019/12013

Date : December 3rd , 2019

Place: Ahmedabad